

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

5.2.06

Registration No.

A 582/05

Applicant (s)

J. K. Gaurang

VERSUS

Respondent (s)

C. I. & A. 12/05

A copy of the ORDER dated

17.5.06

passed by the Hon'ble

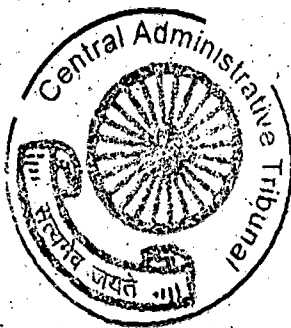
Tribunal in the above mentioned case is forwarded herewith for necessary action.

19.5.2006

None for the applicant. Shri V.K. Sharma

xxxxxxx None for the respondents.

None was present for the applicant on 21.11.2005 & 18.5.2006. Today also when the case was called neither the applicant nor his counsel was present. From this it appears that the applicant is not interested in prosecuting this case. Accordingly, the same is dismissed for non-prosecution.



Sd/-

(Dr. G.C. Srivastava)
Vice Chairman

Sd/-

(B. Panigrahi)
Chairman

सत्य प्रतिष्ठापितम्

सुपर रेजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

To
① Mr. Shashi Manohar
Adv. Genl.
② Mr. V.K. Sharma
Adv. Smt.
22-5-06